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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 12.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP258/ 16, TP 108/17	For hearing	Deepak/ Rajesh S.	433	Encarta Pharma Pvt .Ltd	Vikram Hospitals Psvt.Ltd	Madhusudha n T.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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RAJESH S.
ADVOCATE

Petitioner

Rajesh S.

ORDER

Counsel for Operational Creditor is present. Registry to send fresh notice to Corporate Debtor List it on 26.03.2018.

Ashok
Member (T)

Murali
Member (J)